

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO 122/2016
CA NO.

CORAM:

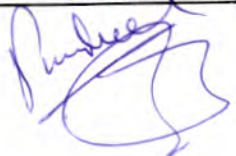
PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

Sh. R. Vardharajan
Hon'ble Member (J)

ATTENDANCE: ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 31.05.2017

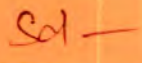
NAME OF COMPANY: Rajan Packers
V/s
Piccadily Sugar & Allied Ind. Ltd.

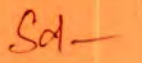
SECTION: COMPANIES ACT: 433 & 434 r.w 434.

<u>S.NO.</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1	Partner	self	
		<u>ORDER</u>	

Mr. Parminder Singh, Partner in the petitioner company is present. He states that compliance affidavit shall be filed on or before 13th June, 2017 and all other legal formalities would be completed by then including service of complete Paper Book/compliance affidavit to the other side.

The matter be listed for hearing on 14.7.2017


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
31.5.2017